

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SAKET CITY HOSPITALS
LIMITED**

1.	Name of Corporate Person	Saket City Hospitals Limited
2.	Date of Incorporation of Corporate Person	January 08, 1991
3.	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies, Mumbai, Maharashtra
4.	Corporate Identity Number of Corporate	U85110MH1991PLC357942
5.	Address of the registered office and principal office (if any) of Corporate Person	401, 4th Floor, Man Excellenza S.V. Road, Vile Parle (West) Mumbai, Mumbai City -400056, India.
6.	Liquidation Commencement Date of Corporate Person	20 th June, 2022
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Sunita Umesh Liquidator Office address: 1315, Ansal Towers, 38, Nehru Place, New Delhi – 110019, India Reg. No.: IBBI/IPA-001/IP-P00080/2017-18/10165 Email: vl.schl2022@gmail.com Telephone: +91 124 4081898
8.	Last date for submission of claims	19 th July, 2022

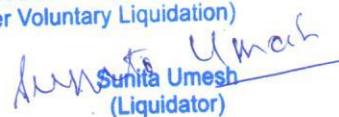
Notice is hereby given that the **Saket City Hospitals Limited** has commenced voluntary liquidation on 20th June, 2022.

The stakeholders of **Saket City Hospitals Limited** are hereby called upon to submit a proof of their claims, on or before 19th July, 2022 to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator
For **SAKET CITY HOSPITALS LIMITED**
(Under Voluntary Liquidation)


Sunita Umesh
(Liquidator)

Sunita Umesh

Reg. No.: IBBI/IPA-001/IP-P00080/2017-18/10165

Date: 21/06/22
Place: New Delhi